

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/9/AMR/2022	Main Case	9 of IBC	Sree Deosharwali Oil Industries Vs. Sri Vijya Visakha Producers Company Limited
	IA(IBC)/185/2023	60(5) of IBC	M/s. Shree Deosharwali Oil Industries Vs. M/s. Shri Vijaya Visakha Milk Producers Co.

ORDER

Present: Mr. R. Ramesh Naik, Proxy Counsel for the OC.
Mr. S. Ravi Kumar, Proxy Counsel for the CD.

At the request of both the counsel, for hearing, list the matter on 10.07.2024.

IA(IBC)/185/2023:

Present: Mr. R. Ramesh Naik, Proxy Counsel for the Applicant.
Mr. S. Ravi Kumar, Proxy Counsel for the Respondent.

At the request of both the counsel, for hearing, list the matter on 10.07.2024.

Self

**SANJAY PURI
MEMBER (TECHNICAL)**

Self

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**